


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.06.2019

NAME OF THE COMPANY: Shamkey Cotysn Ltd

SECTION OF THE COMPANIES ACT: 391/394 of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Dinkar Singh	Adv	Ariseel	
<u>2.</u>	,			

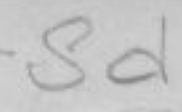
CP NO. 10/2010

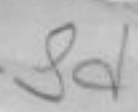
Parties are represented by their respective counsels.

It is informed that the SLP is still sub-judiced before the Hon'ble Supreme Court.

Hence, the matter is adjourned to 29<sup>th</sup> July, 2019.

Dated: 04.06.2019

  
SAROJ RAJWARE,  
MEMBER (T)

  
H.P. CHATURVEDI,  
MEMBER (J)